

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**A NO. 83 OF 2019**

**Dated: 12<sup>th</sup> April, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Hindustan Petroleum Corporation Limited**

**.... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
Mr. Utkarsh Singh

Counsel for the Respondent(s)

:

**ORDER**

The learned counsel appearing for the Appellant submitted that Affidavit of Service has been filed on 01.02.2019 in the Registry.

Registry is directed to check and report the matter.

Respondent Nos. 1 and 2, though served, are unrepresented.

Four weeks' time is granted to the Respondents to enable them to engage the services of counsel.

List the matter on **16.05.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/bn*

**(Justice N.K. Patil)**  
**Judicial Member**